

[Shri Raghunatha Reddy]

the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2475/69.]

CERTIFIED ACCOUNTS OF THE INDIAN INSTITUTE OF TECHNOLOGY, KHARAGPUR

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : I beg to lay on the Table—

(i) A copy of the Certified Accounts of the Indian Institute of Technology, Kharagpur, for the year 1967-68 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.

(ii) A statement showing reasons for delay in laying the above Accounts. [Placed in Library. See No. LT-2476/69.]

CORRECTION OF ANSWER TO USQ No. 1585, DATED 31-7-69 AND CINEMATOGRAPH (CENSORSHIP) FIFTH AMENDMENT RULES, 1969

THE MINISTER OF INFORMATION AND BROADCASTING AND COMMUNICATIONS (SHRI SATYA NARAYAN SINHA) : I beg to lay on the Table—

(1) A statement correcting the answer given on the 31st July, 1969 to Unstarred Question No. 1585 by Shri Sheo Narain regarding film directed by a producer of T.V. Centre. [Placed in Library. See No. LT-2477/69.]

(2) A copy of the Cinematograph (Censorship) Fifth Amendment Rules, 1969 (Hindi and English versions) published in Notification No. G.S.R. 2536 in Gazette of India dated the 1st November, 1969, under sub-section (3) of section 8 of the Cinematograph Act, 1952. [Placed in Library. See No. LT-2478/69.]

REPORTS ON GANGES WATER POLLUTION AND ON LOCATING OF AN ADDITIONAL REFINERY IN ASSAM

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : I beg to lay on the Table—

(1) A copy of the Report of the Commission of Inquiry on Ganges Water Pollution. [Placed in Library. See No. LT-2479/69.]

(2) A copy of the Report of the Experts' Committee constituted by the Government of India to study and report on the Techno-Economic feasibility of locating additional refining capacity in Assam. [Placed in Library. See No. LT-2480/69.]

ANNUAL REPORT ETC. OF HINDUSTAN STEEL LTD., RANCHI

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Hindustan Steel Limited, Ranchi, for the year 1968-69.

(ii) Annual Report of the Hindustan Steel Limited, Ranchi, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2481/69.]

STATEMENTS SHOWING ACTION TAKEN ON ASSURANCES, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : On behalf of SHRI K. RAGHURAMAIAH, I beg to lay on the Table following statements showing the action taken by Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Fourth Lok Sabha :—

(i) Supplementary State- Eighth Session, ment No. II. 1969.

(ii) Supplementary State- Seventh Session, ment No. XII. 1969.

(iii) Supplementary State- Sixth Session, ment No. VIII. 1968.